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NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP50/16	TP161/17	Hearing	391/394	Kwality Animal Feeds Pvt Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

O Bharamappa Baloj fetitioner.

Atul Kullgarni.

O Sinchera M.R. Rocker

PCS for petitioner is present. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. Valuation report is not filed. ROC has raised objection with regard to not filing of valuation report. Counsel has sought time to file the valuation report. Counsel also suggested that some error has occurred in the Scheme. Counsel is directed to file an application for correcting the error occurring in the Scheme.

List it on 07.09.2017.

MEMBER (J)

MEMBER (T)